NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (I.B) No.213/KB/2017

(V.P.Singh)

Member (I)

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company		Stewarts and Lloyds of India Ltd.		
Under Section		10 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	CS Do	(h.c.) MAMTA BINANI	Slewarts & Uyods	Manta Birê. 5/1/18
	Li(Liquidator		

ORDER

Ld. Liquidator, Cs. Dr. (h.c.) Mamta Binani, has filed Preliminary Report, which may be taken on record.

List it on 31/01/2018 for filing Progress Report .

(Jinan K.R.)

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Member (J)